OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS HIDGE (HOS) - DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :-

Name of the Committee	Name of the Judicial Officer	Designation
Screening Committee for Group-D Employees for Financial upgradation benefits under ACP/MACP	Sh. Vinod Kumar, Principal District & Sessions Judge, (West)	Chairperson
	Sh. Ankur Jain, Judge, Family Court (North-East)	Member
	Sh.Gajender Singh Nagar, ASJ, SC-RC, (East)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(GIRISH KATHPALIA) Principal District & Sessions Judge (HQs) R Q FFB 2023

Sub:- Screening Committee for Group-D Employees for Financial up-gradation benefits under ACP/MACP.

Copy forwarded for information & necessary action to :

- The Registrar General, Hon'ble High Court of Delhi, New Delhi. 2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi.
- 3. The Officer In-Charge, Administration Branch-II, Central District, Tis Hazari Court, Delhi, 4. The Officers concerned.
- 5. The Sr.AO(J)/Branch In-charge, Admn-II, Central, Tis Hazari Courts, Delhi, with the direction to pursue the matter with said committee.
- The Sr.AO(j)/Branch In-charge, Admin-I & III, Accounts Branch, Care-taking Branch. Central District. Tis Hazari Court. Delbi.
- 7. The P.S. to the undersigned.
- 8. The Website Committee (English/Hfffdi), Tis Hazari Courts, Delhi. 9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs) Delhi A

